NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 44
IA 3169/2019 in CP 2310/2019

CORAM:
SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **21.03.2024**

NAME OF THE PARTIES: RUKMANI RAM TANWANI V/s INDUSIND BANK LTD

Section 59 of the Companies Act, 2013

ORDER

1. Mr. Vinay Chauhand, Ld. Counsel for the Petitioner present. Mr. Prakshal Jain, Ld. Counsel for Respondent No.2 present. Ms. Surekha Yadav, Ld. Counsel for the Respondent No.1 present.
2. Ld. Counsel appearing for the respondent Bank seeks some time contending that due to financial year closing the bank officials are not available for execution of reply.
3. Lit this matter on 05.04.2024.

Sd/- Sd/-

PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT**
MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**
/NP/